

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3571

ANSWERED ON:15.12.2014

SUBSIDY ON LPG

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has formulated any scheme to persuade the LPG consumers in the country to voluntarily give up their LPG subsidy;
- (b) if so, the number of such consumers/people who have surrendered their subsidy;
- (c) whether the Government proposes to withdraw subsidy on LPG cylinders to the consumers belonging to Government officers/Public Sector Undertakings and well-off section of the society;
- (d) if so, the details thereof; and
- (e) whether the Government has implemented any scheme namely Free Trading Scheme for LPG and if so, the details thereof along with the cities identified for the purpose, State-wise including Jharkhand?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) : Public Sector Oil Marketing Companies (OMCs) have given an option for existing LPG consumer to convert his/her existing domestic LPG connection into a non-subsidised domestic connection, if they so desire. This can be done by submitting a written request to the distributor or electronically via www.myLPG.in. So far (as on 08.12.2014) 12471 consumers have voluntarily given up the LPG subsidy.

(c) & (d) : Presently, there is no such proposal under consideration of the Government.

(e) : OMCs have been allowed to sell 5 Kg non subsidized LPG cylinder through their Retail outlets, LPG distributors point and Kirana /General stores etc and the scheme was called Free Trade LPG (FTL) Scheme.

As on 01.11.2014 the scheme is under operation in 84 cities, including State of Jharkhand, from 568 outlets (Retail Outlets, Distributorship points and Kirana Stores).

At the time of first sale cost of equipment (DPR plus cylinder), cost of product at prevailing Non-domestic 5 Kg cylinder price and administrative charges is payable. At the time of subsequent refill, only the cost of product is payable.